## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

T.P NO.336/KB/2017 C.P No. 317/2015

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th January 2018, 10.30 A.M

F1.		031 VIVSO no 1 1211	
Name of the Company	Goutermann Peipers India Ltd & Ors.		
Under Section	391(2), 394		
SI. Name & Designation of Authorized No. Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
Mr. Showlendsongnin, Adv Associated Road Jogi Shukle Ms. Roojn Sheekla, Adv Carriers Linited 8/1/2018			
1 Mr. Milay Ms. Pooja S	Sengrata, Ath heckla, Atv Tra	for objector All Andia Rows ansport agency	Took Shuk 4
Mrs. Manji TIAINLA Dy Dorula	oli 5 M	de Petitioner.  o RD (ER)  unistry of  porate Hairs	8/1/18 8/1/1018

## ORDER

Ld. Counsel for the petitioner, Ld. Counsel for the objectors and Ms. Tiainla, Dy. Director from the O/o the Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government is present.

Ld. Counsel for the creditor-objector made a request that time may be given for filing sur-rejoinder. Prayer is allowed. Sur-rejoinder may be filed within 7 days from today with a copy in advance to the opposite party.

List it on 02/02/2018 for hearing.

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(Jinan K.R.) Member (J) (V.P.Singh) Member (J)

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